COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fifteenth Lok Sabha)

EIGHTH REPORT

(Presented on 14.12.2012)

The Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.

- 2. The Committee held a sitting on the 13th December, 2012.
- 3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.

DR. BALIRAM

Chairman, Committee on Absence of Members from the Sittings of the House.

NEW DELHI:

<u>Dated the 13th December, 2012</u>

Agrahayana 22, 1934 (Saka)

APPENDIX (*vide* para 3 of the Eighth Report)

Sl. No	Name of Member who	Period for which leave applied for	Reasons for	Period for which leave of absence
NO	has applied for leave of absence	applied for	leave	recommended by the
				Committee
1.	Shri Dilip Singh Judev	22.11.2012 to	Mother's	22.11.2012 to
		20.12.2012 = 29 days	illness	20.12.2012 = 29 days
		Total = 29 days		Total = 29 days
2.	Shri Madhu Kora	22.11.2012 to	Under	22.11.2012 to
		20.12.2012 = 29 days	judicial	20.12.2012 = 29 days
			custody	
		Total = 29 days		Total = 29 days
3.	Shri Kunwarjibhai M.	22.11.2012 to	Election in	22.11.2012 to
	Bavalia	20.12.2012 = 29 days	the	20.12.2012 = 29 days
			constituency	
		Total = 29 days		Total = 29 days